

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 230 of 2019

M/s. Heavy Engineering Corporation Ltd Appellant

Versus

1. The State of Jharkhand
2. M/s. Engineering & Engineers, Tupudana, Ranchi
3. Jharkhand Micro Small & Medium Enterprises Facilitation Council,
Ranchi

... .. Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant: None
For the Respondents: A.C. to Mr. Rahul Saboo, S.C.-I
Mr. Manoj Tandon, Advocate

Oral Order
15/Dated: 26.03.2021

As prayed on behalf of the State, on the ground of bereavement in the family of learned counsel for the respondents-State, put up this case on 09.04.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)